

District Judge-1, Khamgaon, Dist.Buldana,(M.S.)
IN THE COURT OF : Shri R.D.Deshpande
DIST.JUDGE-I ADDITIONAL SESSIONS JUDGE KHAMGAON.
Return Report From: 01-08-2019 To:31-08-2019

S.No.	Particulars	Opening	Receipt		Disposal			Closing Balance	Interlocutory Disposed	Total Weightage
			Institution	Transfer	Contested	Uncontested	Transfer			
1	R.C.A.	151	3	158	0	0	0	312	0	0
2	M.C.A.	50	3	70	0	1	0	122	0	0
3	Elec.Petn.	1	0	0	0	0	0	1	0	0
4	M.A.C.P.									
	Other	1	0	4	0	0	0	5	0	0
	U/sec 166 M.V. Act.	78	10	9	0	0	0	97	6	1
	U/sec 163 M.V. Act	0	2	0	0	0	0	2	0	0
5	MACP. M.A.	1	0	0	0	0	0	1	0	0
6	MACP. Dkst.	7	0	5	0	0	0	12	0	0
7	M.J.Cases	21	1	28	0	0	0	50	0	0
8	Guardian Wards Case	11	1	9	2	0	0	19	0	0
9	Arbitration R.D	333	19	404	0	0	0	756	0	0
10	Spl. Marriage Petn.	3	0	2	1	0	0	4	0	0
11	Suit Trade Mark Act	1	0	0	0	0	0	1	0	0
12	MACP M.A.N.R.J.I.	1	3	0	0	0	0	4	0	0
	Total	659	42	689	3	1	0	1386	6	1

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Total No. of Days:	31
Total Holidays:	9
Total Leave:	0
Not Presided:	0
Total Working Days:	22
Units:	1
Units lost on Absence:	0
Units gained as Incharge:	0
Total Units:	1

Note: Fields shown in () are Restored cases

Weight for Administrative work,if any :

Extra Weightage for judicial work done in additional charge of other courts:

Total weightage for administrative and judicial working:

Total working days during the period:

No. of days when judge was on leave or otherwise absent from judicial work: Effective working days :

Net performance during the period: _____ % Remark: